

development, setting up of training facilities for small scale entrepreneurs, conducting studies, holding seminars and generally extending assistance through the State Nodal agencies.

For development and setting up of food processing industries in Eastern States, Ministry has extended assistance for setting up of Food Processing & Training Centres, creating infrastructure for mushroom production and processing, fish processing, fruits and vegetable processing, various studies seminars and strengthening of the Nodal Agencies.

[Translation]

Central Electronics Limited

*290. SHRI SATYA DEO SINGH :
SHRI JAI PRAKASH AGARWAL :

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) the details of the orders procured by the public sector undertaking Central Electronics Limited (CEL) till date during the last three years for the supply of solar energy plants abroad;

(b) the value of orders received from various countries;

(c) the progress made till date in this regard;

(d) the year-wise details of the foreign exchange earned countrywise;

(e) whether some other undertaking under the control of the Ministry have also procured orders from abroad during the said period;

(f) if so, the country-wise and undertaking-wise details of the orders procured alongwith the year-wise/country-wise details of the foreign exchange earned by India in this regard; and

(g) the country-wise details of the progress made in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Central Electronics Limited (CEL) has concluded a contract on October 8, 1995 with the Syrian Scientific Research Council (SSRC) of Syria for the setting up - by SSRC with CEL technology - of a plant to manufacture solar Photovoltaic Modules/Panels and to design, engineer and manufacture 5 types of SPV Energy Systems for rural applications in Syria.

(b) to (d). The total value of orders received by CEL from various countries till date during the last three years is US\$ 1,33,285. In addition, CEL has procured orders valued at Rs. 263 lakhs under the ITEC programme of the Ministry of External Affairs for supply of SPV systems and components to various countries.

The orders relate to SPV systems for domestic and street lighting, refrigerators, solar charging modules, solar lantern, solar cells and foldable chargers and were received from countries, such as Cuba, Bhutan, Mal, Oman, Bangladesh, Egypt, Mauritius, Syria and USA. The total foreign exchange earned by CEL till date during the last three years is US \$ 1,33,285.

(e) The National Research Development Corporation (NRDC) is the only other undertaking associated with the Department of Scientific and Industrial Research which has procured orders from abroad during the last 3 years.

(f) and (g). The orders received by NRDC from various countries over the last three years, relate to plants for producing synthetic and Natural Dyes, Rice Husk Particle Boards, Cell Type Air Washer (CTAW) Humidification Systems and Instruments developed by Ahmedabad Textile Industry's Research Association (ATIRA). The countries involved were: Vietnam, Malaysia and Philippines. In addition, NRDC has secured contracts for preparing Feasibility Reports on: Mini Cement Plants in Indonesia, Fruit Processing Plants in Nigeria, an Industrial Park in Gabon and a major contract for preparing a Feasibility Report and Action Plan for setting up 4 Science and Technology Entrepreneurship Parks (STEPs) in Egypt based on Indian Technologies. The total foreign exchange earned by NRDC till date during the last three years is Rs. 218 lakhs. The Feasibility Report indicated above will lead to several industrial plants based on Indian technologies. The Report on the 4 STEP's in Egypt, for example, is expected to result in around 80 industrial plants to be set up in that country based on Indian technologies at a cost of around Rs. 12 crores over the next 3 years. Most of that amount would constitute foreign exchange earnings.

Terrorism in J and K

*291. SHRI PANKAJ CHOWDHARY : Will the PRIME MINISTER be pleased to state :

(a) whether Government have received any memorandum requesting that security forces should be given more powers to curb terrorism in Jammu and Kashmir;

(b) if so, the main features thereof; and

(c) the final decision taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (c). From time to time representations and demands have been received, particularly with reference to Doda district in Jammu and Kashmir, that more powers should be given to the Security Forces to deal with the terrorist violence in the State and to declare the district as a 'disturbed area.'